NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/60/ (IB)/2017

NAME OF THE PETITIONER(S)

: VIPUL MEHTA

NAME OF THE RESPONDENT(S)

: ROYAL SPLENDOUR DEVELOPERS PVT LTD

UNDER SECTION

: 433(e) (f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Coursel 200 pdilion A. A.

1. Aridas 9445402093

ORDER

Counsel for petitioner present and sought further time for filing affidavit and bank statement u/s 9(3)(b)&(c) of I&B Act, 2016. Time extended at request for hearing submissions by both the sides. Put up on 11.08.2017 at 10.30 A.M.

> (K. Anantha Padmanabha Swamy) Member (Judicial)

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